

No.A-17011/3/2007-Ad.III/I
Government of India
Ministry of Corporate Affairs

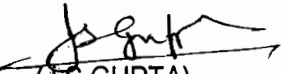
'A' Wing, 5th floor, Shastri Bhavan,
Dr.Rajendra Prasad Road, New Delhi,
Dated the 10th August, 2011

OFFICE MEMORANDUM

Sub: Extension of appointment of Dr.Sanjay Nagar, MBBS, an Authorized Medical Attendant at DADRI, Gautam Budh Nagar (UP).

Consequent upon receipt of his willingness for extension of his appointment as Authorized Medical Attendant, the Head of Department in this Ministry hereby extends the appointment of Dr.Sanjay Nagar, MBBS (Registration No.37108), Clinic at Railway Road, Dadri and R/o Village Dujana, Thana Dadri, Gautam Budh Nagar (UP) as Authorized Medical Attendant in terms of CS(MA) Rules, 1944, as amended from time to time for all employees of this Ministry and their families residing at Dadri and within a radius of 16 Kms thereof not covered by CGHS for a period of one year with effect from **18.06.2011** or till further orders, whichever is earlier.

2. The aforesaid appointment of Dr.Sanjay Nagar, MBBS as Authorized Medical Attendant is made on the terms and conditions contained in this Ministry's letter of even number dated 22nd July, 2008.


(J.S.GUPTA)

Under Secretary to the Government of India

To

Dr.Sanjay Nagar, M.B.B.S.,
Railway Road, Dadri
Gautam Budh Nagar (UP)

Copy for information to :-

1. Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.
2. All officers/Sections in the Ministry.
3. Ministry of Health & Family Welfare (M.S Section), Nirman Bhawan, New Delhi.
4. E-Governance Cell for uploading on website.
5. Shri Leelu Singh, Peon, Ad.II.
6. Guard file
7. Notice Board